

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**W.P.(S) No. 4677 of 2019**

Md. Emdadul Haque

.....

..... **Petitioner**

**Versus**

The State of Jharkhand & Ors.

..... **Respondents**

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**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

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For the Petitioner

: Mr. Vishal Kumar Tiwary, Advocate

For the Respondent-State

: Mr. Sreenu Garapati, S.C.-III

**3/Dated:14/09/2020:**

Heard Mr. Vishal Kumar Tiwary, learned counsel for the petitioner and Mr. Sreenu Garapati, learned counsel for the respondent-State .

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Respondent-State is directed to file counter-affidavit within four weeks.

Post the matter after four weeks.

**(Sanjay Kumar Dwivedi, J.)**